

CC No. 346/19

CBI Vs. Rabindra Kumar Bhalothia & Anrs.

21.09.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI alongwith Pairvi Officer Sh. K. S. Thakur.


Sh. Mudit Gupta and Sh. Aman Panwar, Id. counsel for A-1.

Sh. Arshdeep Singh along with Ms Kalyani Lal, Sh. Ayush Agarwal, Sh. Aditya Chopra and Sh. Karan Kumar Gogna, Id. counsels for A-2.

Sh. Nishaank Mattoo, Id. counsel for A-3.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi, Reader of this Court in terms of office Order No.417/RG/DHC dated 30.08.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No.E-10927-11013/ Power Gaz/RADC/2020 dated 30.08.2020 passed by Ld. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Considering the circumstances of the matter, on request, put up this matter for further proceedings in terms of order dated 11.08.2020, for 05.11.2020. Notice be issued to the IO to remain present on the said date.


(Anurag Saini)
Special Judge
(PC Act) (CBI)-11/RADC/ND/21.09.2020